

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) Yes, Sir.

(b) Pakistan's support to subversion and terrorism directed against India continues unabated.

(c) The fourth round of Foreign Secretary level talks between India and Pakistan, was held in New Delhi from 4 to 7 April, 1991 when the imperative necessity of closure of all training camps for terrorists, stoppage of supply of arms, ammunition and explosives, arrests of potential intruders and seizure of arms, denial of transit facilities to terrorists etc. was impressed upon Pakistan.

(d) There is continued evidence of terrorists receiving support from Pakistan.

(e) The fifth round of Foreign Secretary level talks is scheduled to be held in September, 1991 in Islamabad. Government will continue to avail of every opportunity to impress upon Pakistan the need to abandon its negative approach towards India, and join India in the endeavour to establish a good-neighbourly and tension-free relationship on the basis of the Simla Agreement.

#### **Grant of Licences by Delhi Administration**

587. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is also obligatory to take a licence from the civic bodies in Delhi to carry on any type of business including fair price shop, kerosene oil depot, dealership in edible oils before a licence is granted by the Delhi Administration;

(b) if so, the reasons for large number of edible oil licences holders having been granted licence by Delhi Administration without production of licence issued by civic bodies in non-conforming areas;

(c) the details of the revenue lost by the civic bodies on this account; and

(d) the remedial measures being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d) Information is being collected and will be laid on the Table of the House.

#### *[Translation]*

#### **Export and Import by NAFED**

588. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of fresh fruits and vegetables, quantity-wise, exported and imported by NAFED during 1989-90 and 1990-91;

(b) the profit and loss for these operations during those two years;

(c) the terms and conditions for appointing commission agents to market those fresh fruits and vegetables in different parts of the country;

(d) the outstanding amount to be recovered from those commission agents by NAFED during 1989-90 1990-91; and

(e) the number of commission agents black listed by NAFED not paying the outstanding amount and the steps taken to realise the same from them?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUL-TURE (SHRI MULLAPALLY RAMACHANDRAN): (a) The details of exports of fresh fruits and vegetables comprising mainly of mango and onion respectively by National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) are as under:—

Year	Fruits	(Qty in MTs)
		Vegetables
1989-90	20.945	39675.281
1990-91	23.099	58514.431